

Title: Reference made to the passing away of Shri Ram Devi Ram (Member Sixth Lok Sabha) and Shri Ram Pyare Panika (Member Seventh and Eighth Lok Sabha) on 19th September, 1999 and 24th October, 1999 respectively.

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of two of our esteemed former colleagues, Sarvashri Ram Deni Ram and Ram Pyare Panika.

Shri Ram Deni Ram was a Member of the Sixth Lok Sabha representing Palamu Parliamentary Constituency of Bihar from 1977 to 1979.

Earlier, he was a Member of the Bihar Legislative Assembly from 1957 to 1977. He served as a Deputy Minister in the State. Later, he was also a Member of the Bihar Legislative Council from 1990 to 1996.

An active political worker, Shri Ram was associated with various organisations in different capacities in the State.

An agriculturist by profession, Shri Ram Deni Ram was a well-known social worker. He worked relentlessly for the upliftment of the downtrodden, rural-agricultural labour and especially for the poor children.

Shri Ram Deni Ram passed away on 19th September, 1999 at Patna, Bihar, at the age of 68.

Shri Ram Pyare Panika was a Member of Seventh and Eighth Lok Sabha from 1980 to 1989 representing Robertsganj Parliamentary Constituency of Uttar Pradesh.

Earlier, Shri Panika was a Member of the Legislative Assembly, Uttar Pradesh, during 1962-67 and 1969-74. He was also a Member of various Committees in the State Government.

An able Parliamentarian, Shri Panika was a Member of several Parliamentary Committees. He never lost an opportunity to voice the grievances of his constituency in the House.

An agriculturist by profession, Shri Panika was an active social worker. He was associated with various organisations in the State in different capacities. He worked relentlessly for upliftment of the downtrodden, the labour class and agriculturists.

Shri Ram Pyare Panika died in a road accident on 24th October, 1999 at Sonebhadara, Uttar Pradesh at the age of 64.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed souls.

11.03 hrs.

(The Members then stood in silence for a short while.)